

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. GANESAN
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) for KSR & Co.
Dr. K.S. Ravichandran P.C.S } for
S. Manjula Devi Adv. } Petitioners
M.K. Preetta Adv. } 1 to 5
C. Hanishah. Adv. }



RANGHASAYEE
FOR ANANT MERATHIA

FOR
PETITIONER 7
COUNSEL FOR
RESPONDENTS

Ranghasayee


3) CIBI VISHNU

ORDER

On having both the parties submitted that settlement is likely to happen, at their request, list this matter on 16.12.2019 for reporting settlement on the next date of hearing.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)